

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/2245/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 27th April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 2126 dtd. 26.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.04.2021, has been granted.

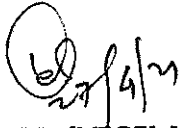
Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/2246/A, dated 27-4-2021
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Ratan